

**GOVERNMENT OF INDIA
AGRO AND RURAL INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:3091

ANSWERED ON:18.08.2004

PROMOTION OF NEW INDUSTRIAL UNITS

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Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

(a): whether the Khadi and Village Industries Commission has been assigned the responsibility to promote new industrial units for generating employment opportunities in the country, State-wise;

(b): the number of new industrial units promoted during the last three years in the country, State-wise

(c): the number of people likely to get employment as a result thereof; and

(d): the target fixed for opening new industrial units through the incentives given for this purpose during the current year?

Answer

MINISTER OF SMALL SCALE INDUSTRIES & AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD)

(a): Yes, Sir. The Government through the Khadi and Village Industries Commission (KVIC) has been implementing the Rural Employment Generation Programme (REGP) with a view to generate employment opportunities in rural areas as well as small towns in the country.

(b)&(c): The State-wise number of new industrial units promoted and the likely number of employment generated under the Rural Employment Generation Programme(REGP) during the last three years is available at Annexure-I.

(d): The state-wise number of industrial units targeted during the current year is available at annexure-II.

Annexure-I

Annexure referred to in reply to part (b) & (c) of the Lok Sabha Unstarred Question No. 3091 for answer on 18.08.2004.

(Units & Employment in No).

Sr.No. State/UTs 2001-2002 2002-2003 2003-04

Units Empl Units Empl Units Empl.

1.	Andaman & Nicobar	50	376	196	1392	58	504
2.	Bihar	37	552	229	1965	88	3817
3.	Jharkhand	191	1308	298	9398	323	3969
4.	Orissa	619	5711	668	2816	1031	13432
5.	Sikkim	-	-	16	120	113	449
6.	West Bengal	2892	16159	2459	22531	3348	27349
7.	Dadra & Nagar	1	14	5	192	02	61
B.	Daman Diu	-	-	-	-	-	-
9.	Goa	482	5511	244	3556	126	1715
10	Gujarat	83	795	126	1717	290	2236
11	Maharashtra	2564	31613	2249	27990	857	15498
12	Chandigarh	119	805	1	7	08	162
13	Delhi	31	299	9	293	07	231
14	Haryana	511	16786	677	15964	923	33200
15	Himachal Pradesh	594	14845	423	11644	414	13485
16	Jammu & Kashmir	790	8052	105	3129	775	6845
17	Punjab	1118	27115	1358	31461	882	13600
18	Rajasthan	2647	46724	3036	43040	2496	51338
19	Andhra Pradesh	797	23308	1818	34500	1079	31996
20	Karnataka	1311	20459	1411	29648	1422	29958
21	Kerala	1437	28325	789	21394	2046	50291
22	Lakshadweep	1	46	-	-	09	127
23	Pondicherry	6	80	3	5	47	219

24	Tamil Nadu	598	11011	764	11017	1568	24028
25	Chhatishgarh	139	4445	216	7254	697	19815
26	Madhya Pradesh	1049	21492	703	10947	1041	23683
27	Uttaranchal	269	5333	375	6881	1106	16825
28	Uttar Pradesh	1863	43002	1677	42652	2134	57847
29	Arunachal Pradesh	5	157	30	806	32	865
30	Assam	199	2878	559	7003	1223	15548
31.	Manipur	11	54	79	2196	36	682
32	Meghalaya	157	1908	153	2515	210	2172
33	Mizoram	9	214	143	3970	33	1173
34	Nagaland	162	2931	64	981	61	2331
35	Tripura	25	702	141	2021	244	4316

GRAND TOTAL 20767 343010 21024 361005 24747 471458

Annexure-II

Annexure referred to in reply to part (d) of the Lok Sabha Unstarred Question NO.3091 for answer on 18.08.2004.

Number of units targeted for 2004-05.

Sl.No. State/UT Projects

1.	Chandigarh	93
2.	Delhi	38
3.	Haryana	727
4.	Himachal Pradesh	637
5.	Jammu & Kashmir	670
6.	Punjab	1362
7	Raiashtan	2266
8.	Andaman & Nicobar	45
9.	Bihar	1328
10.	Jharkhand	725
11.	Orissa	989
12.	West Bengal	2605
13.	Arunachal Pradesh	72
14.	Assam	1491
15.	Manipur	79
16.	Meghalaya	416
17.	Mizoram	127
18.	Nagaland	256
19.	Tripura	281
20.	Sikkim	91
21.	Andhra Pradesh	1295
22.	Karnataka	1329
23.	Kerala	1230
24.	Lakshadweep	01
25.	Pondicherry	10
26.	Tamil Nadu	1212
27.	Dadra & Nagar Haveli	02
28.	Daman & Diu	02
29.	Goa	469
30.	Gujarat	711
31.	Maharashtra	2096
32.	Chattisgarh	542

33. Madhya Pradesh	1120
34. Uttaranchal	681
35. Uttar Pradesh	2273

TOTAL	27272
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